

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**53. Intervention Petition/8/2023 CA 242/2023 CA 259/2023  
CA 317/2023 In CP/268(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Catalyst Trusteeship Ltd.  
V/s  
Fun Gateway Arena Private Limited  
IN THE MATTER OF  
Fun Gateway Arena Private Limited  
V/s  
Smaaash Leisure Limited**

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4)**

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**ORDER**

Adv. Aniket Dighe a/w Bhalchandra Palav appeared for the  
Intervenors in Intervention Petition No. 8 of 2023. Due to paucity of time  
the matter could not be taken up. List this matter on **15.04.2024**.

**Sd/-  
ANIL RAJ CHELLAN  
Member (Technical)**

*JAGDISH*

**Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)**